

Bhakt Darshan, I lay on the Table—

- (1) A copy of the Delhi Motor Vehicles (Sixth Amendment) Rules, 1967, published in Notification No. F. 19(18)/64-67 Tpt in Delhi Gazette dated the 7th March, 1963 under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-1285/68.]
- (2) A copy of the Annual Report of the Central Road Transport Corporation Limited, New Delhi for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-1286/68].

Annual Report of the Indian Tourism Development

SHRIMATI JAHANARA JAIPAL SINGH : I beg to lay on the Table—

- (1) A copy of the Annual Report of the Indian Tourism Development Corporation Limited, New Delhi for the year 1965-66 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) A statement showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-1287/68].

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13.06 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes

SHRI KHADILKAR (Khed) : Sir, I beg to lay on the Table Minutes of the Nineteenth to Thirty-first sittings of the Committee on Private Members' Bills and Resolutions held during the current Session.

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COMMITTEE ON ABSENCE OF MEMBERS FROM SITTING OF THE HOUSE

Minutes

SHRI AMRIT NAHATA (Barmer) : I beg to lay on the Table Minutes of the Sixth sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

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MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th May, 1968, agreed without any amendment to the Public Provident Fund Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 2nd May, 1968.”

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COMMITTEE ON ABSENCE OF MEMBERS FROM SITTING OF THE HOUSE—Contd.

Sixth Report

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Sixth Report have recommended that leave of absence be granted to the following members for the periods indicated against each :—

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| (1) Shri S. G. Saboo | 6th March to 19th April, 1968
(Fourth Session) |
| (2) Shri N.C. Chatterjee | 18th March to 10th May, 1968
(Fourth Session) |
| (3) Shri Ram Chander Veerappa | 22nd April to 10th May, 1968
(Fourth Session) |

I take it that the House agrees with the recommendations of the Committee.